

NATIONAL COMPANY LAW TRIBUNAL

NEW DELHI BENCH

2(ND) 16

CORAM:

**PRESENT: MS. DEEPA KRISHAN
HON'BLE MEMBER(T)**

**MS. INA MALHOTRA
HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 31.08.2018**

**NAME OF THE COMPANY: Mr. Pritam Kumar Vs. M/s Winner Device &
Display Pvt. Ltd. & Ors.**

SECTION OF THE COMPANIES ACT: 397/398

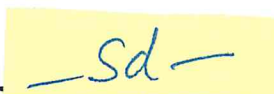
S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
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For the Petitioner: Ms. Anisha Mahajan, Advocate

For the Respondent: Counsel for the Respondent

ORDER

CA 493/2018 has been filed by the Petitioner. Notice of the same is accepted by the Ld. Counsel for the Respondent. Be listed for final arguments and disposal on 27th September, 2018.


**(Deepa Krishan)
Member (T)**


**(Ina Malhotra)
Member (J)**